

(c) Similar agreements for scientific cooperation with some of the advanced countries have already been made and some more are in various stages of negotiation.

Re-Writing of Indian History

**1391. Shri Shree Narayan Das:
Shri Sham Lal Saraf:
Shrimati Ramdulari Sinha:**

Will the Minister of Education be pleased to state:

(a) whether Government are taking any interest in the Re-writing of the Indian History, efforts for which are being made by the Institute for Re-writing Indian History under the Presidentship of Shri P. N. Oak;

(b) if so, the nature of interest being taken;

(c) whether the Institute has sought any help, financial or otherwise, from Government; and

(d) if so, the nature of response thereto?

The Minister of Education (Shri M. C. Chagla): (a) to (d). The National Institute for Re-writing Indian History has not approached Government for any assistance.

मंसूर के मराठीभाषी क्षेत्रों को महाराष्ट्र के साथ मिलाने की मांग

*1392. श्री प्रकाशवीर शास्त्री :
श्री दे० सि० पाटिल :
श्री ए० बंकटासुब्बया :
श्री चर्मलिंगम :
श्री बी० च० कर्मा :
श्री हुकम चन्द कक्षपाव :
श्री बड़े :
श्री फिरोजिया :
श्री नाथपाई :

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र राज्य विधान मण्डल की दोनों सभाओं ने एकमत से यह मांग

की है कि आगामी ग्राम चुनावों में पहले मंसूर के मराठीभाषी क्षेत्रों को महाराष्ट्र के साथ मिलाया जाय ;

(ख) यदि हाँ, तो इसके बारे में सरकार की क्या प्रतिक्रिया है ; और

(ग) इस मामले में अन्तिम निर्णय कब किया जायेगा ?

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सभरण मंत्री (श्री हाथी) : (क) जी हाँ ।

(ख) और (ग). मामला विचाराधीन है ।

Protest by Delhi Parents-Teachers Council

*1393. **Shri Balmiki:
Shri Madhu Limaye:
Shri S. M. Banerjee:
Shri Kishen Pattanayak:
Dr. Ram Manohar Lohia:
Shri Sarjoo Pandey:**

Will the Minister of Education be pleased to state:

(a) whether Government are aware that hunger-strike has been started by members of the Delhi Parents-Teachers Council before the Parliament House since the 11th April, 1966;

(b) if so, what are their demands; and

(c) the action taken by Government to solve their problems?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) A number of demands including investigation into certain allegations against the Directorate of Education, Delhi Municipal Corporation and New Delhi Municipal Committee and the managements of private aided schools have been made. The main demand of the Council relates to the setting up of a Statutory Commission to look into the existing problems of education in Delhi including the

cases of wastage, corruption and victimisation.

(c) The matter is under examination.

Eviction of Peasants

4414. Shri A. K. Gopalan: Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to evict peasants from 30,000 acres of land from near the Kalianathodu, Kerala;

(b) the number of families to be evicted from this area;

(c) whether the schemes for their resettlement have been prepared;

(d) if so, the details thereof; and

(e) if no schemes have been prepared, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Kalyanaparthandu mentioned as Kalyanathodu by the Hon'ble member is in Kottayam forest division. Eviction of encroachers of this area may become necessary in the interests of forest conservation and hydro-electric projects;

(b) As the enumeration of occupants is yet to be completed, the exact number of families likely to be evicted is not known.

(c) to (e). Do not arise.

Always Industrial Workers

4415. Shri A. K. Gopalan: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether Government's attention had been drawn to the decision of the Always industrial workers to go on a protest strike on the 31st December, 1965;

(b) if so, what were their grievances; and

(c) the measures taken to redress their grievances?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Yes, Sir.

(b) The grievances of the workers related to the following issues:—

(1) Lay-off in Fertilisers and Chemicals, Travancore Ltd.

(2) Payment of full wages for the lay-off irrespective of the period.

(3) Installation of a Thermal Power Plant in the area.

(4) Adequate supply of rations.

(c) The Industrial Relations Machinery of the Government of Kerala has intervened and is trying to settle issues No. (1) and (2) amicably. Installation of a Thermal Power Station near Cochin with a capacity of 30,000 kilowatts has been approved under the Fourth Plan. As regards supply of rations, all categories of people including industrial workers have been given foodgrain distribution cards.

Effect of Power cut on Industries

4416. Shri A. K. Gopalan: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the effect of power cut on the industries at Feroke and Cheruvanoore areas of Calicut;

(b) the number of industries which were affected;

(c) the number of workers who were rendered jobless; and

(d) whether Government have given them any relief?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) Production has been adversely affected.

(b) A saw mill and three units producing tiles, matches ceramics respectively have been affected.